CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

Second Floor, Commercial Complex, Indiranagar, BANGALORE - 560 030.

Contempt Petition No.24 of 1995 in

Dated: 24 APR 1995

APPLICATION NO. 743 of 1991.

APPLICANTS: Sri.V.Raju,

V/S.

RESPONDENTS: The Regional Director, ESIC, Bangalore and others.

To

- 1. Sri.V.Narasimha Holla, Advocate, No.317, 12th-A-Main, Sixth Block, Rajajinagar, Bangalore-560 010.
- 2. Sri.M. Papanna, Advocate, No.99, Magadi Chord Road, Vijayanagar, Bangalore-560040.

Subject: - Forwarding copies of the Orders passed by the Central Administrative Tribunal, Bangalore-36.

Please find enclosed herewith a copy of the Order/ Stay Order/Interim Order, passed by this Tribunal in the above mentioned application(s) on 17th Apri, 1995.

Issued on 24-104-195

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A DEPUT REGISTRAR

Date'

Office Notes

Orders of Tribunal

(PKS)VC/(TVR)M(A)

APRIL 17,1995.

We are told by the learned Standing Counsel that the department has taken up the matter before the Supreme Court against our order in O.A.No.743 of 1991 and the Supreme Court has also stayed our order. Copy of the stay order is produced. In the circumstances this contempt petition is ordered to be filea. The petitioner is at liberty to file a fresh contempt petition, if so advised after the disposal of the Special Leave tne

al wer(A)

VICE-CHAIRMAN.

TRUE COPY

Section Officer

Central Administrative Tribunal

Bangalore Bench Bangalore